खंभात मे तेल की खोज

१२६ श्री विमलकमार मन्नालालजी चौरड़िया : क्या खान तथा ईं धन मत्री यह बनाने की क्वा करेंगे कि :

(क) खंभात में तेल की खोज का काम किस तारीख से प्रारम्भ किया गया था;

(ख) श्रव तक इस काम पर (१) भगरतीय मुद्रा तथा (२) विदेशो मुद्रा के रूप में कुल कितना रुग्या खर्व किया जा , चुका है;

(ग) इम क्षेत्र से ग्राव तक कितना तेल निकला है;

(ष) क्या यह सच है कि प्रधान मंत्री जब १९६० में उन क्षेत्र का दौरा करने गये थे, तो उन्हें एक उबकता हुआ तेल का फब्वारा दिवाया गया था; मौर

(ङ) प्रवान मंत्री के उस क्षेत्र से लौटने के कितने दिन बाद तेल का उबकना बन्द हो गया ?

*[EXPLORATION OF OIL IN CAMBAY

126. SHRI V. M. CHORDIA: Will the Minister of MINES AND FUEL be pleased to state:

(a) the date on which the work of exploring oil in Cambay started;

(b) the total amount so far spent on this work in the form of (i) Indian currency and (ii) foreign exchange;

(c) the quantity of oil extracted so far from this area;

(d) whether it is a fact that an oozing fountain of oil was shown to the Prime Minister while he was on a visit to this area during the year 1960; and

(e) after how many days of Prime Minister's departure from the region the oozing of oil stopped?] सान तथा ईंधन मंत्री (श्री के० डो० मालवीय) : (क) १९४५ में हो खंभात में तेत्र की खोज का कार्य शुरू कि ता गया था। जुलाई, १९४५ में तेल के व्यघन से सम्बन्धित खोज का कार्य ग्रारम्भ किया गया था।

(ख) खंभात में तेल की खोज पर क्यि गये खर्च का अनुमान अभी तक नहीं लगाया गया है ।

(ग) खंबात में कुप्रों के परीक्षण के दौरान में ग्रव तक लगभग ३०० टन तेल का उत्पादन किया गया है।

(घ) जी नही ।

(ङ) त्रश्त हो नहीं उठता ।

†[THE MINISTER OF MINES AND FUEL (SHRI K. D. MALAVIYA) (a) The work of exploration of oil in Cambay was started as early as 1948. The exploration drilling for oil in the area was started in July, 1958.

(b) The expenses incurred on exploration of oil in Cambay have not been worked out so far.

(c) About 300 tons of oil has been produced at Cambay so far during testing of wells.

(d) No, Sir.

(e) Does not arise.]

SETTING UP OF AN AUTOMOBILE PLANT IN PUNJAB

127. SHRI SURJIT SINGH ATWAL: Will the Minister of STEEL, AND HEAVY INDUSTRIES be pleased to state whether there is any proposal under Government's consideration for setting up an automobile plant for the manufacture of small cars in the public sector in the State of Punjab?

THE MINISTER OF STEEL AND HEAVY INDUSTRIES (SHRI C. Subramaniam): The Punjab Government, like several other State Governments, have approached the Union Government for location of the proposed small car factory in that State.

Government are likely soon to take a final decision on the question of manufacture of the small car in the public sector. The question of location will arise thereafter.

HEAVY INDUSTRIES IN PUNJAB

128. SHRI SURJIT SINGH ATWAL: Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:

(a) whether there is any proposal under Government's consideration for setting up heavy industries in the public sector in the State of Punjab; and

(b) if so, what are the details of the proposal?

THE MINISTER OF STEEL AND INDUSTRIES ((SHRI C. HEAVY SUBRAMANIAM): (a) and (b) (1)The Hindustan Machine Tools Limited, Bangalore are setting up a machine tool factory in the public sector at Pinjore in Punjab. The capital cost of the factory is estimated at Rs. 7:5 crores and it is expected to manufacture 1,000 machine tools per annum when full capacity is reached. The factory is expected to go into production in the later part of 1963.

(2) The draft Third Plan of the Punjab Government included proposals for the setting up of a Newsprint and a cement factory in the Kangra Valley by private parties. The Government of Punjab proposed to participate in them and a provision of Rs. 2.5 crores has been made on this account in the State Plan.

REPRESENTATION OF M.P. GOVT. FOR INCREASED FINANCIAL ALLOCATIONS

129. SHRI A. D. MANI: Will the Minister of FINANCE be pleased to state: (a) whether the Government of Madhya Pradesh have represented to the Government of India for increased financial allocations by the Union Government in the form of special grants and assistance; and

(b) if so, what decision Government have taken thereon?

THE MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) NO, SIT.

(b) Does not arise.

MINE QUARRYING IN DELHI BY BHARAT SEVAK SAMAJ PATHARTOR SOCIETY LIMITED

130. SHRI A. D. MANI: ,Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Chief Commissioner of Delhi has ordered that the mining of quarries in Delhi should be the monopoly of the Bharat Sevak Samaj Pathar Tor Society Limited; and

(b) if so, what is the experience of the Bharat Sevak Samaj in mine quarrying?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRT B. N. DATAR): (a) and (b) Bharat Sewak Samaj has assisted the Khandars (actual mine-workers) and the labourers working quarries to form a co-operative society, known as Bharat Sevak Samaj Pathartor Society Ltd., in order to enable them to take up the work independently and thus get rid of the financiers who were working only as middlemen. The Society has been awarded permits to quarry in Chandrawal Hill area.

UNPAID CLAIMS AND UNADJUSTED AMOUNTS OF L.I.C.

131. SHRI A. B. VAJPAYEE: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that claims worth crores of rupees are lying unpaid and lakhs of rupees recovered as premium are lying unadjusted in the Life Insurance Corporation: